



**Reserve Bank of India
Estate Department
Chennai**

NOTICE INVITING e-TENDER

Reserve Bank of India, Chennai invites limited e-Tender for the work – **‘Supply, Installation and Commissioning (SIC) of Garden lighting and allied works at Bank’s Officers Quarters, Anna Nagar, Chennai’**. The tendering process will be done only through the e-Tendering portal of MSTC Ltd <https://www.mstcecommerce.com/eproc>n. All interested bidders who are empanelled with Reserve Bank of India under trade ‘Maintenance and repair of electrical installations in the range ₹25 lakh to ₹50 lakh’, register themselves with MSTC Ltd, through the above-mentioned website to participate in the tendering process. The salient details of the work for which bids are invited and important instructions to the bidder are as under:

i.	e-Tender No.	RBI/Chennai Regional office/Estate/20/25-26/ET/298[Garden lighting - ANQ]
ii.	Name and location of the work.	Supply, Installation and Commissioning (SIC) of Garden lighting and allied works at Bank’s Officers Quarters, Anna Nagar, Chennai
iii.	Name & address of tender inviting authority.	The Regional Director, Reserve Bank of India, Estate Department, Fort Glacis, 16, Rajaji Salai, Chennai-600001. Tel No.: 044 – 25619261 / 25399088 E Mail id: estatechennai@rbi.org.in
iv.	Estimated cost put to tender.	₹26.60 Lakh (inclusive of GST).
v.	Earnest Money Deposit (EMD).	₹53,200.00 is required to be submitted by all the bidders.
vi.	Period of completion.	60 days from 14th day of work order.
vii.	(a) Tender documents available on and to be downloaded / submitted through e-Tender mode.	Through Bank’s approved e-Tender portal https://www.mstcecommerce.com/eproc n
	(b) Date of NIT available to parties to download	July 21, 2025 onwards.



viii.	Important instructions on e-Tender and amount of transaction fee to be paid.	For instructions on e-Tender, please refer to the Annexure - A: Guidelines for E – Procurement of the tender document. e-Tender transaction fee shall be paid in the MSTC Website as applicable.
ix.	Date of starting of e-tender for submission of bid (online) – Techno - commercial (Part I) bid and Price - bid (Part II).	11:00 Hrs. on July 29, 2025.
x.	Last date of submission of EMD	11:00 Hrs. on August 05, 2025.
xi.	Last date and time of submission of bid (online) – Techno - commercial (Part I) bid and Price - bid (Part II).	11:00 Hrs. on August 05, 2025.
xii.	Date & time for opening of Techno-commercial bid (Part I)	11:30 Hrs. on August 05, 2025.
xiii.	Date & time for opening of Price - bid (Part II) bid.	If no special conditions are put forth by the bidders, Part II (Price Bid) of the tender shall also be opened thereafter on the same day or else Part II (Price Bid) shall be opened on a subsequent date which shall be intimated to the bidders.
xiv.	Validity of the tender	90 days from the date of opening of the PART- I of the Tender.
xv.	Transaction fee	Payment of Transaction fee as mentioned in the MSTC portal through MSTC payment gateway/NEFT/RTGS in favour of MSTC LIMITED.



xvi	Contact details of tender inviting authority personnel.	<p>a) Shri Rijesh R N (Assistant General Manager) 044 - 25619261 / rijeshrn@rbi.org.in</p> <p>b) Shri Randeep Sangwan (AM-Electrical) 044-25619820 / randeepsangwan@rbi.org.in</p> <p>c) Shri Saurabh Nazare, (Assistant Manager) 044 - 25399088 / saurabh@rbi.org.in</p>
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2. For full details please refer tender document Techno - Commercial Bid (Part I) and Price - Bid (Part II). Further corrigendum / addendum if any, will be hosted on the Bank's website <https://www.rbi.org.in/> under the link 'Tender's and <https://www.mstcecommerce.com/eprocn>. The Bank is not bound to accept the lowest tender and reserves the right to accept either full or in part of any tender. The Bank also reserves the right to reject any one or all of the tenders without assigning any reason, thereof.

NOTE: This notice is being published for information only and is not an open invitation to quote in this limited tender. Participation in this tender is by invitation only and is limited to the selected Procuring Entity's enlisted contractors. Unsolicited offers are liable to be ignored. However, contractors who desire to participate in such tenders in future may apply for enlistment with RBI as per procedure.

Smt. Uma Sankar
Regional Director